

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 285 OF 2018

Dated: 24th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Punjab State Power Corporation Limited **Appellant(s)**

Versus

Talwandi Sabo Power Limited **Respondent(s)**

Counsel for the Appellant(s) : Anand K. Ganesan for A1
Swapna Seshadri for A1
Neha Garg for A1

Counsel for the Respondent(s) : Amit Kapur for R1
Akshat Jain for R1
Sakesh Kumar for R2

ORDER

List the matter for hearing on **05.12.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK